

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01109/2017

Jabalpur, this Tuesday, the 27th day of February, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhupal S/o Sarman, aged about 58 years, Occupation Gang Men (terminated) from the under office of Senior Sub-Divisional Engineer (REP) DA Vidisa R/o Village Bhelsa The. Prathvipur, Distt. Tikamgarh-472001, Mob. No. 7869905038 -Applicant

(By Advocate –NONE)

V e r s u s

1. The Union of India, through Secretary, Railway Department, Rail Bhawan, New Delhi-1100011
2. The Additional Divisional Railway Manager (Gen. Adm. Bhopal), 462001
3. The Assistant Divisional Engineer (WC Rly.), Bina Distt. Sagar (MP)-470113 - Respondents

O R D E R (ORAL)

By Navin Tandon, AM

None for the applicant. Even on the revised call no one appeared for the applicant.

2. On last two occasions i.e. on 16.01.2018 & 06.02.2018 also nobody appeared for the applicant. Today also when the matter was called, no one appeared for the applicant. Thus, it seems that the applicant is no more interested in prosecuting the case further.

3. In view of it, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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